

12.03 hrs.

[English]

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of Ministry
of Defence and Defence Services
Estimates for 1988-89

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : On behalf of Shri K.C. Pant, I beg to lay on the Table :

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Defence for 1988-89.

[Placed in Library. See No. LT-5883/88]

- (2) A copy of the Defence Services Estimates, 1988-89 (Hindi and English versions)

[Placed in Library. See No. LT-5884/88]

Annual Report and Review on National
Institute of Fashion Technology for
1986-87 and Statement Re : Delay
in Laying the Papers

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHHA) : I beg to lay on the Table :

- (1) (i) A copy of Annual Report (Hindi and English versions) of the National Institute of Fashion Technology for the year 1986-87 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Fashion Technology for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-5885/88]

Notification Under Customs Act and
Central Excise Rules

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (i) S.O. 319(E) published in Gazette of India dated the 28th March, 1988 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian Currency or *vice-versa*.

- (ii) GSR 368(E) published in Gazette of India dated the 23rd March, 1988 together with an explanatory memorandum extending the validity of Notification No. 164/87-Customs dated the 9th April, 1987 upto the 30th June, 1988.

- (iii) G.S.R. 377(E) published in Gazette of India dated the 24th March, 1988 together with an explanatory memorandum making certain amendments to Notification No. 110-Customs, dated the 17th February, 1986 so as to change the name of 'Operation Flood II and Flood III of Indian Dairy Corporation' to 'Flood II and Flood III project of National Dairy Development Board.'

[Placed in Library. See No. LT-5886/88]

- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :

- (i) G.S.R. 418(E) published in Gazette of India dated the 31st March, 1988 together with an explanatory memorandum rescinding Notification

No. 190/87-Central Excises dated the 4th August, 1987.

- (ii) G.S.R. 419(E) published in Gazette of India dated the 31st March, 1988 together with an explanatory memorandum making certain amendments to Notification No. 175/86 Central Excises dated the 1st March, 1986 regarding credit of duty paid on inputs.

[Placed in Library. See No. LT-5887/88]

Notification Under Finance Act and Annual Report of and Review on Industrial Re-construction Bank of India for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : I beg to lay on the Table :

- (1) A copy of Notification No. 150 (Hindi and English versions) published in Gazette of India dated the 12th March, 1988 exempting from payment of the whole of the Foreign Exchange Conservation (Travel) in Tax on any release of foreign exchange for pilgrimage to Katasraj in Pakistan under section 105 of the Finance Act, 1987.

[Placed in Library. See No. LT-5888/88]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Reconstruction Bank of India for the year 1986-87 along with Audited Accounts under sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Reconstruction Bank of India for the year 1986-87.

[Placed in Library. See No. LT-5889/88]

Detailed Demands for Grants of the Ministry of Water Resources for 1988-89

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for 1988-89.

[Placed in Library. See No. LT-5890/88]

Notification Under Rubber Act, Annual Accounts and Audit Report of Rubber Board, Kottayam, for 1986-87, Statement Re : Delay in Laying the Latter Papers. Annual Report of and Review on I.I.F.T., New Delhi for 1986-87 and Trade Development Authority for 1986-87 and Statement Re : Delay in Laying the Papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : I beg to lay on the Table :

- (1) A copy of the Rubber (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 1033(E) in Gazette of India dated the 31st December, 1987 under sub-section (3) of section 25 of the Rubber Act, 1947.

[Placed in Library. See No. LT-5891/88]

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1986-87 together with Audit Report thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-5892/88]

- (4) (i) A copy of Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade New Delhi, for the year 1986-87 along with Audited Accounts.

- (ii) A copy of Review (Hindi and

English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1986-87.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-5893/88]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority for the year 1986-87 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade Development Authority for the year 1986-87.

- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library See No. LT-5894/88]

12.05 hrs.

[English]

MATTERS UNDER RULE 377

- (i) Demand for setting up a memorial to Khan Abdul Ghaffar Khan and renaming Delhi University after his name.

SHRI AZIZ QURESHI (Satna) : Mr. Deputy-Speaker, Sir, the Frontier Gandhi, Khan Abdul Gaffar Khan (Badshah Khan) was a valiant fighter of freedom struggle. All through his life he stood solid as a rock, holding the banner of revolt aloft against injustice, tyranny, imperialism, communalism, despotism and dictatorship. Throughout his life he waged a fearless battle for the cherished ideals of non-violence, secularism and democracy, against all kind of political vandalism and blandishment. Under his inspiring leadership the

'Red Shirts' by their heroic deeds and supreme sacrifices, rendered sterling services during Freedom Struggle.

When we think of him we are reminded of the haunting lines of the great poet Faiz Ahmad Faiz who had said :

'Mataye Loho Kalam Chhin gayi to
kiya gam hai,

Ki khoon-e-dil main dubo be hai
ungaliyan maine

Juban pe mohar lagi hai to kiya

Ki rakh dee hai harck hai kaya
janjir main zuban maine.'

"If ink and pen are snatched from me, why should I complain, when I have dipped my fingers in the Blood of the heart, A seal has been set on my tongue, what of it, when I have put, A tongue into every ring of my chain."

He was the greatest friend of India, its past, history and people, culture, tradition, and values.

A national monument in his revered memory should be set up. The real homage would be if Delhi University is named as Khan Abdul Gaffar Khan University. Similarly, prominent educational and cultural institutions be named after him in different parts of the country. An award for national understanding be also created in his name to promote national integration. Building and roads in different cities may also be named after him and chairs in the Universities of Aligarh, Banaras, Delhi, Bombay, Calcutta. Madras and other cities be also set up in his name.

The Government of India may kindly initiate action.

[Translation]

- (ii) Demand for a cooperative sector
Sugar Mill in Mainpuri, U.P.

SHRI BAL RAM SINGH YADAV (Mainpuri) : Mr. Deputy-Speaker, Sir, I want to draw your attention towards a demand of the general public with regard to setting up of a sugar mill in my constituency Mainpuri. There is no sugar mill in this area. Due to this, sugarcane growers of this